## GOVERNMENT OF NAGALAND HEALTH AND FAMILY WELFARE DEPARTMENT NAGALAND::KOHIMA

Dated Kohima, the 2020

## OFFICE MEMORANDUM

No. H&FW -27/B-30/nCoV2020(Pt)/57 D -77 ::: The COVID 19 pandemic has placed unprecedented strain on the health system and currently the entire focus of the health system is dedicated in COVID-19 preparedness, responsiveness and mitigation activities. Simultaneously delivery of essential services should continue.

Therefore, the NHM shall be responsible for effective delivery of essential services and to mitigate the health risk of the general population, while the directorate will continue to focus on COVID-19 management.

The MD (NHM) shall personally interact with all districts and submit Daily Report on all KPIs by 2.00pm and will designate officials as in-charge district-wise to provide all necessary information.

The MD (NHM) shall personally oversee that on no account delivery of essential healthcare services to the general population shall be compromised.

(MENUKHOL JOHN)
Principal Secretary to the Government of Nagaland

- 1. The Commissioner & Secretary to Governor of Nagaland, Kohima for kind information.
- 2. The Addl Chief Secretary to Chief Minister, Nagaland, Kohima for kind information.
- 3. The Sr. P.S to Minister Health & Family Welfare, Nagaland, Kohima for kind information.
- 4. The Deputy Secretary to Chief Secretary, Nagaland, Kohima for kind information.
- 5. The Principal Director, Directorate of Health & Family Welfare Department for kind information and necessary action.
- 6. The Mission Director (NHM), Directorate of Health & Family Welfare Department for kind information and necessary action.
- 7. The Director, IPR Department for wide publicity through various media.
- 8. All Deputy Commissioner/ Chief Medical Officer / Medical Superintendent of all districts for information and necessary action.

9. Guard file/ Office copy.

(MENUKHOL JOHN)

Principal Secretary to the Government of Nagaland